

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 202
(IB)-222/ND/2024

IN THE MATTER OF:

SREI Equipment Finance Ltd.

... **Applicant/Petitioner**

Versus

Worlds Window Wardha Infrastructure Pvt. ...
Ltd.

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 01.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : None

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

There is no appearance on behalf of the Applicant, despite repeated calls.

Thus, the petition is dismissed for non-prosecution.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)